

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.1051  
TO BE ANSWERED ON 22<sup>ND</sup> JULY, 2016**

**CDSKO**

**1051. SHRI BAIJAYANT JAY PANDA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken note of the serious dearth of personnel in the Central Drug Standard Control Organisation (CDSKO);
- (b) if so, the details thereof and the reasons therefor;
- (c) the number of inspectors required for performing inspection along with the inspector-unit ratio;
- (d) whether number of posts of inspectors are lying vacant at present; and
- (e) if so, the details thereof along with the steps taken by the Government to fill these vacancies?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): The strengthening of the infrastructure facilities including manpower of Central Drugs Standard Control Organization (CDSKO) is a continuous process so as to enable it to keep pace with the growing pharmaceutical sector and corresponding enhanced responsibilities for regulating and ensuring the quality of drugs in the country.

(c): The Mashelkar Committee had recommended one inspector for 200 sales outlets and one inspector for 50 manufacturing units. Keeping in view the size of Indian Pharma Industry and the number of sales units, around 3200 Drug Inspectors are required both at the Central and State levels.

(d) & (e): The Central Government has increased the number of sanctioned posts of Drug Inspectors in CDSKO from 32 in April, 2008 to 279 in November, 2015. UPSC has already declared the result of the written examination for recruitment of 147 Drug Inspectors. With their recruitment, there will be no vacancy of Drug Inspector in CDSKO against the sanctioned strength.